NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/187/2016

NAME OF THE PETITIONER(S)

: T.P. Balamurugan

NAME OF THE RESPONDENT(S)

: M/s Ponny Retail's Private Limited and 5 others

UNDER SECTION

: 397/398, 237, 235

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. Sgrathbaby Advocate For Rapselcar VIC

Fer Petitioners

N. Baja Sekar Advocate for 19/s Ashok Vanhuanote

For Reyordets 3 to 6

ORDER

Shri B Sarath Babu, counsel for petitioner present. Shri N Raja Sekar, representing counsel for R3 to R6 present. Counsel for petitioner reported that he has served a copy of the rejoinder to the counsel for R2 and obtained acknowledgement. But today there is no representation on behalf of R2. Pleadings are complete. The matter is posted for final hearing. Put up on 03.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)